

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 432/MP/2019

Subject : Petition under Section 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding and Power Purchase Agreement dated 7.8.2007 seeking compensation on account of increased cost incurred by Sasan Power Limited consequent to default of Procurers.

Petitioner : Sasan Power Limited

Respondent : M.P Power Management Company Limited & 13 Ors

Date of hearing : **14.3.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Buddy A. Ranganathan, Advocate, SPL
Shri Venkatesh, Advocate, SPL
Shri Ashutosh K. Srivastava, Advocate, SPL
Shri Aashwyan Singh, Advocate, SPL
Shri Siddharth Nigotia, Advocate, SPL
Shri Shubham Arya, Advocate, HPPC & Rajasthan Discoms
Ms. Reeha Singh, Advocate, HPPC & Rajasthan Discoms
Ms. Shiksha Sood, Advocate, HPPC & Rajasthan Discoms
Shri Aditya Singh, Advocate, MPPMCL
Ms. Shriya Gambhir, Advocate, PSPCL
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Mansoor Ali Shoket, Advocate, TPDDL
Shri Vishal Sagar, Advocate, TPDDL

Record of Proceedings

At the outset, the learned counsel for Petitioner sought for an adjournment and prayed for grant of time, to file its written submissions. It was not objected by the learned counsel for the Respondents.

2. The Commission after hearing the parties, adjourned the matter and directed the Petitioner to file their written submissions, on or before **11.4.2023** after serving a copy on the Respondents, who shall file their response to the same, by **26.4.2023**, after serving copy to the Petitioner. The parties were directed to adhere to the due dates mentioned and no extension of time shall be granted for any reason.



3. Matter remains Part-heard. The Petition shall be listed for hearing on admissibility and on merits, on **8.6.2023**.

By order of the Commission

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

